

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/139/13
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017**

NAME OF THE COMPANY : M/s. Reebok India Company 211(1) & 211(2)

SECTION OF THE COMPANIES ACT: 621A


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Abhinav Vasisht, Senior Advocate with Mr. Niraj Singh, Advocate
for the Petitioner

ORDERS

It appears that no notice was issued to the SFIO in terms of the order dated
25th January, 2017.

Fresh notice to be issued returnable on 13th July, 2017.


(Ina Malhotra)
Member Judicial